

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 331/2016

New Delhi, this the 27th day of January, 2016.

**HON'BLE MR. A.K. BHARDWAJ, MEMBER (J)
HON'BLE MR. SHEKHAR AGARWAL, MEMBER (A)**

Aabi Binju,
Age 57 years,
S/o Late Shri G.P. Binju,
R/o Flat No.339, Second Floor,
Block-B, Pocket-5, Vivekanand Apartments,
Sector-8, Rohini, New Delhi-110085.

(Posted/working as Scientist-D (Group A)
CSMRS, presently drafted to work with
National Mission for Clean Ganga,
MoWR, MTNL Building,
CGO Complex, New Delhi). .. Applicant

(By Advocate : Shri K.L. Manhas)

Versus

1. Union of India
Through the Secretary,
Ministry of Water Resources, RD&GR
Shram Shakti Bhawan,
Rafi Marg, New Delhi-110001.
2. The Secretary, DOPT,
Ministry of Personnel, Pension & Public Grievances,
North Block, New Delhi-110001.
3. The Union Public Service Commission,
Through its Secretary,
Dholpur House,
Shahjahan Road, New Delhi.
4. Shri Hasan Abdulah,
Age 56 years,
Scientist E,
Central Soil & Material Research Station,
Hauz Khas, New Delhi-110016. .. Respondents

ORDER (ORAL)**MR. A.K. BHARDWAJ, MEMBER (J)**

As prayed by Shri K.L. Manhas, counsel for the applicant, the O.A. is dismissed as withdrawn with a liberty to work out applicant's claim, if occasion to do so arise in future. No costs.

(SHEKHAR AGARWAL)
Member (A)

(A.K. BHARDWAJ)
Member (J)

/Jyoti/